

## PENDENCY REPORT AS ON 16-07-2021

SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	11410
2	ADMLS-Admiralty Suits.	10
3	AHO-Appeal Against High Court Order.	47
4	Application Us 34 of the Act involving International Commercial Arbitration	1
5	ARBA-Appeals under Indian Arbitration Act.	275
6	ARBP-Petitions under Indian Arbitration Act.	120
7	AS-Admiralty Suit.	1
8	BLAPL-Bail Application.	5301
9	CEREF-Reference under Central Excise Act.	20
10	CMAPL-Miscellaneous Applications.	2594
11	CMPAT-Company Act.	84
12	CMP-Civil Miscellaneous Petition	2490
13	COA-Appeals against judgement in Comp.Pet.	17
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	7
16	CONTAR-Appeals against orders in CrI.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	5914
18	Contempt Petition in Bhubaneswar Bench	68
19	Contempt Petition in Cuttack Bench	176
20	Contempt Petition in Sambalpur Bench	3
21	CONTR-Proceeding relating to Criminal Contempt	85
22	COPET-Orginal Petition (Companies Act.)	130
23	CRA-Criminal Appeals	1026
24	CRLA-Appeal against Judgement/Sentence.	10030
25	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1420
26	CRLMA-Other Miscellaneous Application.	712
27	CRLMC-Appl.under Sec.482 Cr.P.C.	11287
28	CRLMP-Criminal Miscellaneous Petition	566
29	CRLREV-Criminal Revision.	9095
30	CRLTR-Original Trial.	1
31	CRMC-Criminal Miscellaneous Case	22
32	CRP-Revision Petition.	156
33	CRREV-Criminal Revision	261
34	CS(OS)-Civil suits.	1
35	CUSREF-Reference under Customs Act.	3
36	CVA-Civil Appeals	3
37	CVREV-Civil Revision.	38
38	CVRVW-Civil Review.	19
39	DSREF-Confirmation under Sec.336 Cr.P.C.	3
40	EC-Execution Case.	3
41	ELA-Appeals from Judgement in Election Pet.	14
42	ELPET-Election Petitions.	28
43	EXFA-Execution First Appeal.	3
44	EXOS-Execution Application.	4
45	EXP-Execution Petition.	21
46	FA-First Appeal	1091
47	FAO-First Appeal from Orders.	3258
48	FA(OS)-FA from Judgement in original suits.	1
49	GA-Government Appeals	112
50	GCRLA-Government Appeals	415
51	GUAP-Pet. under Guardianship and Wards Act.	13
52	IP(M)-Main Petition (Insolvency ACT.)	1
53	ITA-Appeals Income-tax	415
54	JCRA-Jail Criminal Appeals	15
55	JCRLA-Jail Criminal Appeal	1201
56	JCRLRV-Jail Criminal Revision.	12
57	JCRMC-Jail Criminal Misc.Case.	1
58	LAA-Appeals (Land Acquisition Act)	996
59	LPA-Letters Patent Appeals.	37

60	MACA-Motor Accident Appeals.	6563
61	MAC-Motor Accident Claims.	1
62	MA-Miscellaneous Appeals	102
63	MATA-Matrimonial Cases (Appeals)	934
64	MFA-FA against Spl. Jurisdiction Cases.	12
65	MJC-Misc.Judicial Case.	59
66	MSA-SA from judgements in Misc. Cases.	85
67	OCRMC-Original Crl. Miscellaneous Case	100
68	OJC-Original Jurisdiction case (Writ)	1528
69	OREF-References.	1
70	OS-Original Suit.	1
71	OTAPL-Other Tax Applications.	121
72	OTC-Other Tax Case.	5
73	OVTA-Tax Appeal Under OVAT ACT.	1
74	RCFA-First Appeals(Rent Control Matters)	1
75	Review Petition in Bhubaneswar Bench	10
76	Review Petition in Cuttack Bench	44
77	RFA-FA from Judgement and Decree in Suit	2154
78	RPFAM-Revision US 19 of Family Court Act.	1647
79	RSA-Second Appeal from Judgement and Decree.	6816
80	RVWPET-Review Petition.	2049
81	SAO-Second Appeal from Appellate Order.	225
82	SA-Second Appeal	2300
83	SCLP-Pet.for leave to appeal to Supreme Court	1
84	SJC-Special Jurisdiction Case (Tax Matters)	179
85	SM-Suo Motu.	46
86	SPA-Sp.Appeal before DB ...	5
87	STAPL-Appl.for direction to make a reference.	1
88	STREV-Sales Tax Revision.	1563
89	TA-Tax Appeal	12
90	TEST-Testamentary Cases.	1
91	TREV-Tax Revesion	95
92	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	289
93	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	873
94	WA-Appeals before DB against SB Judgement	3855
95	WPC(OAB)-Original Application in Berhampur Bench	3
96	WPC(OAC)-Original Application in Cuttack Bench	1333
97	WPC(OA)-Original Application in Bhubaneswar Bench	431
98	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	34
99	WPC(OAS)-Original Application in Sambalpur Bench	15
100	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	484
101	WPC(TAC)-Transfer Application in Cuttack Bench	8
102	WP(C)-Writ Petition under Art.226 and 227.	70753
<b>Grand Total</b>		<b>175780</b>